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J. Patra Vrs. UOI

O.A. No. 485 of 2013

Order dated: 02.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

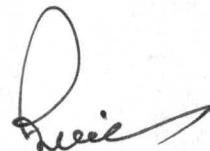
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By filing a memo dated 02.08.2013, Mr. J.Sengupta, Ld.

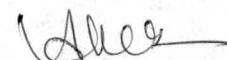
Counsel for the applicant, wants to withdraw this O.A. Prayer is allowed.

O.A. is, accordingly, dismissed as withdrawn.

Mr. T.Rath, Ld. Standing Counsel for the Railways, is present.



MEMBER(Admn.)



MEMBER(Judl.)

RK